

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1927
ANSWERED ON:22.11.2010
DISTRICT DISABLED REHABILITATION CENTRES
Virendra Kumar Shri ;Yadav Shri Om Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the numbers and details of District Disability Rehabilitation Centres (DDRCs) and the Rehabilitation Centres in the country, State-wise/Union Territory-wise and location-wise;
- (b) whether the Government has proposed to set up more DDRCs in the country including Bihar during the last three years and the current year;
- (c) if so, the details thereof, State-wise;
- (d) the financial assistance allocated and released by the Government to these centres during each of the last three years and the current year, centre-wise; and
- (e) the extent to which the said assistance was utilized during the said period alongwith the centre-wise number of peoples benefited through these centres?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) A total of 199 District Disability Rehabilitation Centres (DDRCs) have been approved in the country. The State-wise and district-wise details are at Annexure-I.
- (b) and (c) The Government has decided to set up 100 new District Disability Rehabilitation Centres in the country in 2010-11 and 2011-12, of which, 50 are proposed to be set up during the current financial year. The details are at Annexure-II.
- (d) The details of funds released during the last three years and the current year, centre-wise is at Annexure-III.
- (e) Grant-in-aid is released only on obtaining the utilisation certificates that have become due in respect of previous grants. The record of the beneficiaries is maintained by the Centres.